Annexure-8
Name of the corporate debtor: Replenish Realty Private Limited;
Date of commencement of CIRP: 17-04-2024;
List of Creditors as on: 28-04-2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Provisionally Admitted)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
	Total			**0.00**	**0.00**			**0.00%**	**0.00**	**0.00**	**0.00**	**0.00**		